

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :20-12-2024

Date : 20.12.2024									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	106003/2024	20.12.2024	ABLAPL-8217/2024	BIBHUTI RANJAN MOHANTY	C.O.		Order Dtd. 2024-12-18		(Seat No-)
2	106004/2024	20.12.2024	BLAPL-10135/2024	G B SINGH	C.O.		Order Dtd. 2024-12-18	BAIL-2	(Seat No-17)
3	106005/2024	20.12.2024	ABLAPL-14462/2024	P BEURA	C.O.		Order Dtd. 2024-12-18		(Seat No-17)
4	106007/2024	20.12.2024	ABLAPL-14461/2024	R B MISHRA	C.O.		Order Dtd. 2024-12-18	BAIL-2	(Seat No-18)
5	106008/2024	20.12.2024	ABLAPL-14451/2024	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No-18)
6	106009/2024	20.12.2024	BLAPL-10111/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No-18)
7	106010/2024	20.12.2024	WP (C) - 22662/2015	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-22	WRIT BRANCH-2	(Seat No-9)
8	106015/2024	20.12.2024	ABLAPL-14374/2024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No-9)
9	106019/2024	20.12.2024	TRP (C) - 288/2024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No-9)
10	106026/2024	20.12.2024	WP (C) - 30888/2024	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No-9)
11	106027/2024	20.12.2024	WP (C) - 31416/2024	P.L.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	WRIT BRANCH-8	(Seat No-39)
12	106028/2024	20.12.2024	WP (C) - 29407/2024	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No-39)
13	106029/2024	20.12.2024	WP (C) - 31401/2024	P.L.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	WRIT BRANCH-6	(Seat No-25)

14	106030/2024	20.12.2024	WP (C) - 29607/2024	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No- 25)
15	106033/2024	20.12.2024	WP (C) - 29663/2024	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18	WRIT BRANCH-5	(Seat No- 47)
16	106034/2024	20.12.2024	WP (C) - 30475/2024	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2024-12-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
17	106035/2024	20.12.2024	WP (C) - 31903/2024	M.NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-06	WRIT BRANCH-4	(Seat No- 19)
18	106038/2024	20.12.2024	WP (C) - 31814/2024	B.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-19	WRIT BRANCH-3	(Seat No- 11)
19	106041/2024	20.12.2024	WP (C) - 31858/2024	B.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-19		(Seat No- 11)
20	106043/2024	20.12.2024	WP (C) - 29633/2024	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-18		(Seat No- 11)
21	106044/2024	20.12.2024	WP (C) - 31904/2024	N.ROUT	C.O.	COURT NO. 25	Order Dtd. 2024-12-19	WRIT BRANCH-8	(Seat No- 39)
22	106045/2024	20.12.2024	WP (C) - 30399/2024	R R DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-13		(Seat No- 39)
23	106046/2024	20.12.2024	WP (C) - 31899/2024	N.ROUT	C.O.	COURT NO. 25	Order Dtd. 2024-12-19		(Seat No- 39)
24	106047/2024	20.12.2024	WP (C) - 30399/2024	B K PATI	C.O.	COURT NO. 25	Order Dtd. 2025-01-13		(Seat No- 39)
25	106048/2024	20.12.2024	WP (C) - 31782/2024	N.ROUT	C.O.	COURT NO. 25	Order Dtd. 2024-12-19	WRIT BRANCH-1	(Seat No- 31)
26	106049/2024	20.12.2024	WP (C) - 31514/2024	A MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-19		(Seat No- 31)
27	106050/2024	20.12.2024	WP (C) - 33441/2020	S.K.PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2024-12-19	WRIT BRANCH-5	(Seat No- 21)
28	106052/2024	20.12.2024	WP (C) - 30601/2024	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-12-19		(Seat No- 21)
29	106055/2024	20.12.2024	WP (C) - 8957/2024	B.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-11-25	WRIT BRANCH-1	(Seat No- 31)
30	106056/2024	20.12.2024	WP (C) - 22976/2024	B MISHRA	C.O.	COURT NO. 25	Order Dtd. 2024-12-19		(Seat No- 31)
31	106057/2024	20.12.2024	WP (C) - 16102/2015	M.R.BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-12-18	WRIT BRANCH-7	(Seat No-

									48)
32	106059/2024	20.12.2024	WP (C) - 31449/2024	BIJAYALAXMI SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-12-19		(Seat No- 48)
33	106061/2024	20.12.2024	WP (C) - 31745/2024	B RAY	C.O.	COURT NO. 8	Order Dtd. 2024-12-19		(Seat No- 48)
34	106062/2024	20.12.2024	WP (C) - 31132/2024	D.BISWAL	C.O.	COURT NO. 8	Order Dtd. 2024-12-16	WRIT BRANCH-5	(Seat No- 32)
35	106064/2024	20.12.2024	WP (C) - 31419/2024	P L MISHRA	C.O.	COURT NO. 8	Order Dtd. 2024-12-19	WRIT BRANCH-6	(Seat No- 25)
36	106065/2024	20.12.2024	WP (C) - 15919/2021	P.PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-12-18	WRIT BRANCH-3	(Seat No- 13)
37	106067/2024	20.12.2024	WP (C) - 30819/2024	D K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-12-18	WRIT BRANCH-6	(Seat No- 36)
38	106069/2024	20.12.2024	ABLAPL- 14458/2024	R.K.MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-12-18		(Seat No- 36)
39	106070/2024	20.12.2024	BLAPL- 9879/2024	M K PANI	C.O.	COURT NO. 8			(Seat No- 36)
40	106071/2024	20.12.2024	WPC (OA) - 290/2019	K SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-12-17	OA Branch	(Seat No-1)
41	106072/2024	20.12.2024	ABLAPL- 14446/2024	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(Seat No-9)
42	106074/2024	20.12.2024	ABLAPL- 14404/2024	U.C.DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No-9)
43	106075/2024	20.12.2024	MACA- 719/2016	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Seat No-9)
44	106077/2024	20.12.2024	ABLAPL- 14416/2024	P.K.DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No-9)
45	106078/2024	20.12.2024	MACA- 719/2016	N R BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Seat No-9)
46	106079/2024	20.12.2024	ABLAPL- 14452/2024	H.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18	BAIL-2	(Seat No- 10)
47	106081/2024	20.12.2024	WP (C) - 16708/2024	L SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
48	106082/2024	20.12.2024	ABLAPL- 14392/2024	A.K.BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No- 111)
49	106084/2024	20.12.2024	WP (C) -	R K ROUT	C.O.	COURT	Order Dtd.	WRIT	(Seat

			16708/2024			NO. 2 OLD	2024-11-19	BRANCH (DIVISION BENCH-2)	No- 111)
50	106085/2024	20.12.2024	ABLAPL- 14390/2024	A.K.BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No- 111)
51	106087/2024	20.12.2024	ABLAPL- 14399/2024	K.R.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No- 111)
52	106088/2024	20.12.2024	WP (C) - 15036/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
53	106090/2024	20.12.2024	CRLA- 623/2024	N K SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	CRIMINAL APPEAL	(Seat No- 11)
54	106091/2024	20.12.2024	ABLAPL- 14399/2024	K.R.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No- 11)
55	106093/2024	20.12.2024	ABLAPL- 14394/2024	A.PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No- 11)
56	106095/2024	20.12.2024	ABLAPL- 14460/2024	S.R.OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18	BAIL-2	(Seat No-7)
57	106098/2024	20.12.2024	CONTC- 6626/2024	B M SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-7)
58	106099/2024	20.12.2024	ABLAPL- 14411/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18	BAIL-2	(Seat No- 12)
59	106101/2024	20.12.2024	CONTC- 2687/2024	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No- 12)
60	106103/2024	20.12.2024	ABLAPL- 14407/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No- 12)
61	106105/2024	20.12.2024	MACA- 64/2016	M MISHHRA	C.O.	COURT NO. 25		MISC. APPEAL SEC.	(Seat No-4)
62	106106/2024	20.12.2024	ABLAPL- 14457/2024	J.DEHURY	C.O.	COURT NO. 25	Order Dtd. 2024-12-18		(Seat No-4)
63	106108/2024	20.12.2024	MACA- 1006/2016	C R DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-1)
64	106109/2024	20.12.2024	ABLAPL- 14410/2024	G.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-18	BAIL-1	(Seat No-4)
65	106110/2024	20.12.2024	MACA- 1006/2016	M/S.KSHIRODA KU.DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-1)
66	106112/2024	20.12.2024	WP (C) - 30893/2024	D K MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-12-18		(Seat No-1)

						25			
67	106113/2024	20.12.2024	ABLAPL-14415/2024	J.P.KAR	C.O.	COURT NO. 25	Order Dtd. 2024-12-18		(Seat No-1)
68	106120/2024	20.12.2024	ABLAPL-14414/2024	S.BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-18		(Seat No-1)
69	106122/2024	20.12.2024	ABLAPL-13012/2024	B.B.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2024-12-18	BAIL-2	(Seat No-8)
70	106123/2024	20.12.2024	ABLAPL-14447/2024	I.PANDA	C.O.	COURT NO. 25	Order Dtd. 2024-12-18	BAIL-2	(Seat No-9)
71	106124/2024	20.12.2024	WP (C) - 29361/2024	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-18		(Seat No-9)
72	106127/2024	20.12.2024	WP (C) - 30890/2024	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-18		(Seat No-9)
73	106143/2024	20.12.2024	SA-84/1989	K N SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-18	SECOND APPEAL	(Seat No-2)
74	106145/2024	20.12.2024	SA-84/1989	P C MOAHNTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-18	SECOND APPEAL	(Seat No-2)
75	106148/2024	20.12.2024	RFA-67/2006	D PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2024-05-21	FIRST APPEAL	(Seat No-3)
76	106161/2024	20.12.2024	CRLREV-125/2024	M BEHERA	C.O.	COURT NO. 21	Order Dtd. 2024-12-18	CRIMINAL REVISION	(Seat No-4)
77	106162/2024	20.12.2024	CRLREV-125/2024	J P KAR	C.O.	COURT NO. 21	Order Dtd. 2024-12-18	CRIMINAL REVISION	(Seat No-4)
78	106163/2024	20.12.2024	BLAPL-8883/2024	MK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-12-18		(Seat No-4)
79	106165/2024	20.12.2024	ABLAPL-13883/2024	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-4)
80	106169/2024	20.12.2024	ABLAPL-14356/2024	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-4)
81	106170/2024	20.12.2024	CRLA-1054/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No-4)
82	106172/2024	20.12.2024	ABLAPL-14321/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-4)
83	106174/2024	20.12.2024	ABLAPL-14355/2024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-4)
84	106177/2024	20.12.2024	ABLAPL-	GANESH SAHOO	C.O.	COURT	Order Dtd.		(Seat

			14334/2024			NO. 2 OLD	2024-12-17		No-4)
85	106178/2024	20.12.2024	BLAPL- 10978/2024	M D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18	BAIL-1	(Seat No- 15)
86	106179/2024	20.12.2024	BLAPL- 10083/2024	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No- 15)
87	106180/2024	20.12.2024	RVWPET- 243/2024	B K PATI	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Seat No- 15)
88	106181/2024	20.12.2024	JCRLA- 1/2018	R K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-11-11	CRIMINAL APPEAL	(Seat No-4)
89	106182/2024	20.12.2024	BLAPL- 8237/2024	R K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-12-18		(Seat No-4)
90	106183/2024	20.12.2024	BLAPL- 7571/2024	J P KAR	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-4)
91	106184/2024	20.12.2024	BLAPL- 11988/2024	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-12-18		(Seat No-4)
92	106185/2024	20.12.2024	CRLA- 1089/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Seat No-4)
93	106186/2024	20.12.2024	BLAPL- 4240/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-4)
94	106187/2024	20.12.2024	WP(C) - 28879/2024	SATYA RANJAN PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-4)
95	106188/2024	20.12.2024	BLAPL- 10121/2024	S K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18	BAIL-2	(Seat No-8)
96	106189/2024	20.12.2024	BLAPL- 9254/2024	C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-8)
97	106190/2024	20.12.2024	BLAPL- 11927/2024	MANORANJAN MISHRA	C.O.	COURT NO. 8	Order Dtd. 9999-12-31		(Seat No-8)
98	106191/2024	20.12.2024	BLAPL- 10961/2024	B B MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-12-19		(Seat No-8)
99	106192/2024	20.12.2024	CRLMC- 3823/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-31		(Seat No-8)
100	106193/2024	20.12.2024	WP(C) - 24750/2024	R. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-12-17		(Seat No-8)
101	106194/2024	20.12.2024	BLAPL- 10963/2024	B B MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-12-19		(Seat No-8)
102	106195/2024	20.12.2024	CRLREV- 661/2024	B. K. SENDHA	C.O.	COURT NO. 17	Order Dtd. 2025-01-22		(Seat No-8)
103	106196/2024	20.12.2024	CRLREV-	P. K. ROUTRAY	C.O.	COURT	Order Dtd.		(Seat

			661/2024			NO. 17	2025-01-22		No-8)
104	106197/2024	20.12.2024	BLAPL- 12590/2024	G R PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-12-19		(Seat No-8)
105	106198/2024	20.12.2024	WP (C) - 28879/2024	SATYA RANJAN PANI	C.O.	COURT NO. 17	Order Dtd. 2024-12-17		(Seat No-8)
106	106199/2024	20.12.2024	BLAPL- 12585/2024	H K DASH	C.O.	COURT NO. 17	Order Dtd. 2024-12-19	BAIL-1	(Seat No-2)
107	106200/2024	20.12.2024	CRLREV- 406/2024	P. DASMOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-15	CRIMINAL REVISION	(Seat No-2)
108	106201/2024	20.12.2024	CRLMP- 1638/2024	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-15		(Seat No-2)
109	106202/2024	20.12.2024	BLAPL- 10849/2024	HARISH CHANDRA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-12-19	BAIL-1	(Seat No- 13)
110	106204/2024	20.12.2024	BLAPL- 10774/2024	P SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-12-19	BAIL-1	(Seat No- 14)
111	106205/2024	20.12.2024	CRLMP- 1471/2024	M. K. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024-12-18		(Seat No- 14)
112	106206/2024	20.12.2024	BLAPL- 10277/2024	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-12-19		(Seat No- 14)
113	106207/2024	20.12.2024	BLAPL- 11996/2024	B.S.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-12-18	BAIL-2	(Seat No- 10)
114	106210/2024	20.12.2024	CRLA- 959/2024	A. K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-12-18		(Seat No- 10)
115	106211/2024	20.12.2024	WP (C) - 31241/2024	SUVENDU BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
116	106213/2024	20.12.2024	BLAPL- 12535/2024	D. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2024-12-19		(Seat No- 122)
117	106214/2024	20.12.2024	BLAPL- 12196/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-12-16		(Seat No- 122)
118	106216/2024	20.12.2024	BLAPL- 12003/2024	R. K. SARANGI	C.O.	COURT NO. 3	Order Dtd. 2024-12-18		(Seat No- 122)
119	106217/2024	20.12.2024	ABLAPL- 14222/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 3	Order Dtd. 2024-12-16		(Seat No- 122)
120	106219/2024	20.12.2024	ABLAPL- 14343/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3	Order Dtd. 2024-12-17	BAIL-2	(Seat No-8)

121	106222/2024	20.12.2024	ABLAPL-14336/2024	B. N. SAHU	C.O.	COURT NO. 3	Order Dtd. 2024-12-17		(Seat No-8)
122	106223/2024	20.12.2024	ABLAPL-14417/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-12-18	BAIL-2	(Seat No-7)
123	106224/2024	20.12.2024	WP (C) - 9556/2019	B K PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-12-18	WRIT BRANCH-8	(Seat No-42)
124	106225/2024	20.12.2024	ABLAPL-14389/2024	JADUNATH PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2024-12-18		(Seat No-42)
125	106226/2024	20.12.2024	WP (C) - 9556/2019	J P KAR	C.O.	COURT NO. 3	Order Dtd. 2024-12-18	WRIT BRANCH-8	(Seat No-42)
126	106227/2024	20.12.2024	CMP-1351/2024	L. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-42)
127	106228/2024	20.12.2024	WP (C) - 24394/2019	J D MUDULI	C.O.	COURT NO. 20	Order Dtd. 2024-12-17	WRIT BRANCH-1	(Seat No-30)
128	106229/2024	20.12.2024	BLAPL-11918/2024	P. L. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-30)
129	106230/2024	20.12.2024	WP (C) - 16671/2015	M D BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-12-18	WRIT BRANCH-5	(Seat No-23)
130	106231/2024	20.12.2024	ABLAPL-14402/2024	SRINIBAS PARIJA	C.O.	COURT NO. 20	Order Dtd. 2024-12-18	BAIL-1	(Seat No-3)
131	106232/2024	20.12.2024	ABLAPL-14396/2024	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-3)
132	106233/2024	20.12.2024	WP (C) - 947/2021	P K LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-12-17	WRIT BRANCH-1	(Seat No-1)
133	106234/2024	20.12.2024	ABLAPL-14398/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-1)
134	106235/2024	20.12.2024	ABLAPL-14391/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-12-18	BAIL-2	(Seat No-9)
135	106236/2024	20.12.2024	WP (C) - 947/2021	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-12-17	WRIT BRANCH-1	(Seat No-1)
136	106237/2024	20.12.2024	ABLAPL-14418/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-1)
137	106238/2024	20.12.2024	WP (C) - 11554/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 23	Order Dtd. 2025-01-27	WRIT BRANCH-6	(Seat No-16)
138	106239/2024	20.12.2024	WP (C) - 3334/2024	P K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2025-01-27	WRIT BRANCH-2	(Seat No-8)
139	106240/2024	20.12.2024	ABLAPL-	SRIKANT KUMAR	C.O.	COURT	Order Dtd.		(Seat

			14420/2024	BARIK		NO. 23	2024-12-18		No-8)
140	106241/2024	20.12.2024	WP (C) - 43082/2023	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	WRIT BRANCH-3	(Seat No- 28)
141	106242/2024	20.12.2024	WP (C) - 43067/2023	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	WRIT BRANCH-3	(Seat No- 28)
142	106243/2024	20.12.2024	WP (C) - 43053/2023	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	WRIT BRANCH-3	(Seat No- 28)
143	106245/2024	20.12.2024	WP (C) - 43048/2023	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	WRIT BRANCH-3	(Seat No- 28)
144	106247/2024	20.12.2024	WP (C) - 43043/2023	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	WRIT BRANCH-3	(Seat No- 28)
145	106248/2024	20.12.2024	WP (C) - 25525/2023	P C MOAHNTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-7)
146	106249/2024	20.12.2024	WP (C) - 25525/2023	P C MOAHNTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-7)
147	106250/2024	20.12.2024	WP (C) - 25524/2023	P C MOAHNTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-7)
148	106251/2024	20.12.2024	WP (C) - 25524/2023	P C MOAHNTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-7)
149	106252/2024	20.12.2024	WP (C) - 25523/2023	P.C. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-7)
150	106253/2024	20.12.2024	ABLAPL- 8217/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-18		(Seat No-7)
151	106254/2024	20.12.2024	WP (C) - 25523/2023	P C MOAHNTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-7)
152	106255/2024	20.12.2024	WP (C) - 25522/2023	P C MOAHNTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-7)
153	106256/2024	20.12.2024	WP (C) - 25522/2023	P C MOAHNTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-7)
154	106260/2024	20.12.2024	TRPCRL- 112/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 16	Order Dtd. 2025-01-20		(Seat No-7)
155	106261/2024	20.12.2024	TRP (C) - 402/2024	KSHITISH	C.O.	COURT NO. 16	Order Dtd. 2025-01-27		(Seat No-7)
156	106262/2024	20.12.2024	CMP- 1130/2024	R. K. MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-12-18		(Seat No-7)

157	106263/2024	20.12.2024	CMP-1152/2024	K. C. PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-12-18		(Seat No-7)
158	106264/2024	20.12.2024	CMP-1128/2024	SARADA NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-12-18		(Seat No-7)
159	106265/2024	20.12.2024	CMP-1325/2024	T. K. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-7)
160	106267/2024	20.12.2024	CMP-1197/2024	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-7)
161	106268/2024	20.12.2024	CMP-1270/2024	SUDHANSU SEKHAR JENA	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-7)
162	106269/2024	20.12.2024	FAO-420/2024	SATYABAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-7)
163	106270/2024	20.12.2024	WP (C) - 26264/2024	GOPINATH SETHI	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-7)
164	106272/2024	20.12.2024	WP (C) - 31475/2024	B. K. MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
165	106273/2024	20.12.2024	WP (C) - 31475/2024	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-01-10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
166	106274/2024	20.12.2024	WP (C) - 20071/2024	PRAFULLA CH. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-12-17		(Seat No-103)
167	106275/2024	20.12.2024	WP (C) - 31370/2024	P K LENKA	C.O.	COURT NO. 3	Order Dtd. 2024-12-18		(Seat No-103)
168	106276/2024	20.12.2024	WP (C) - 20071/2024	PRAFULLA CH. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-12-17		(Seat No-103)
169	106278/2024	20.12.2024	WP (C) - 30108/2024	B R SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Seat No-103)
170	106279/2024	20.12.2024	WP (C) - 21885/2024	D. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Seat No-103)
171	106280/2024	20.12.2024	WP (C) - 28350/2024	K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Seat No-103)
172	106281/2024	20.12.2024	WP (C) - 31762/2024	R K BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-01-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
173	106282/2024	20.12.2024	WP (C) - 31835/2024	N K ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-12-18	WRIT BRANCH-8	(Seat No-42)

174	106284/2024	20.12.2024	WP (C) - 29059/2024	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-12-12		(Seat No- 42)
175	106285/2024	20.12.2024	WP (C) - 31808/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
176	106287/2024	20.12.2024	WP (C) - 31769/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Seat No- 112)
177	106288/2024	20.12.2024	WP (C) - 30684/2024	CHHABI RANA	C.O.	COURT NO. 10	Order Dtd. 2024-12-19		(Seat No- 112)
178	106289/2024	20.12.2024	WP (C) - 31079/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-19		(Seat No- 112)
179	106290/2024	20.12.2024	WP (C) - 31121/2024	J. KAMILA	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	WRIT BRANCH-7	(Seat No- 44)
180	106292/2024	20.12.2024	WP (C) - 31754/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-12-18	WRIT BRANCH-1	(Seat No-2)
181	106293/2024	20.12.2024	WP (C) - 31626/2024	S. K. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	WRIT BRANCH-7	(Seat No- 44)
182	106294/2024	20.12.2024	WP (C) - 31750/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Seat No- 44)
183	106295/2024	20.12.2024	WP (C) - 31804/2024	S. K. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-12-19		(Seat No- 44)
184	106297/2024	20.12.2024	WP (C) - 31747/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Seat No- 44)
185	106298/2024	20.12.2024	WP (C) - 31845/2024	SUMANTA DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	WRIT BRANCH-4	(Seat No- 19)
186	106299/2024	20.12.2024	WP (C) - 31726/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Seat No- 19)
187	106300/2024	20.12.2024	WP (C) - 32044/2024	P. C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	WRIT BRANCH-2	(Seat No-8)
188	106301/2024	20.12.2024	FAO- 420/2024	B. K. PADHI	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Seat No-8)
189	106302/2024	20.12.2024	WP (C) - 31711/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Seat No-8)
190	106303/2024	20.12.2024	WP (C) - 26110/2024	S. K. RATH	C.O.	COURT NO. 6	Order Dtd. 2024-12-18		(Seat No-8)
191	106305/2024	20.12.2024	WP (C) - 31703/2024	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION	(Seat No- 123)

								BENCH-3)	
192	106306/2024	20.12.2024	WP (C) - 31693/2024	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12-18	WRIT BRANCH-3	(Seat No- 33)
193	106307/2024	20.12.2024	WP (C) - 31653/2024	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12-18		(Seat No- 33)
194	106310/2024	20.12.2024	WP (C) - 31647/2024	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12-18		(Seat No- 33)
195	106311/2024	20.12.2024	CMP- 1360/2024	B. P. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-12-19		(Seat No- 33)
196	106312/2024	20.12.2024	WP (C) - 30951/2024	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12-18	WRIT BRANCH-3	(Seat No- 28)
197	106314/2024	20.12.2024	WP (C) - 31431/2024	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12-18		(Seat No- 28)
198	106315/2024	20.12.2024	WP (C) - 31330/2024	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12-18		(Seat No- 28)
199	106316/2024	20.12.2024	WP (C) - 31584/2024	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12-18	WRIT BRANCH-8	(Seat No- 29)
200	106318/2024	20.12.2024	WP (C) - 31489/2024	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12-18		(Seat No- 29)
201	106319/2024	20.12.2024	WP (C) - 30406/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Seat No- 29)
202	106320/2024	20.12.2024	WP (C) - 31436/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Seat No- 29)
203	106321/2024	20.12.2024	WP (C) - 29890/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-12-20		(Seat No- 29)
204	106323/2024	20.12.2024	WP (C) - 30423/2024	R R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	WRIT BRANCH-4	(Seat No- 19)
205	106324/2024	20.12.2024	WP (C) - 28879/2024	S K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-12-17		(Seat No- 19)
206	106326/2024	20.12.2024	WP (C) - 27250/2024	A. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01-13		(Seat No- 19)
207	106327/2024	20.12.2024	WP (C) - 31528/2024	SANJAYA KU SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH-7	(Seat No-5)
208	106328/2024	20.12.2024	WP (C) - 27500/2024	M D BISWAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-03		(Seat No-5)
209	106329/2024	20.12.2024	CRLA- 1266/2024	J. PRADHAN	C.O.	COURT NO.	Order Dtd. 2024-12-19		(Seat No-5)

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210	106330/2024	20.12.2024	WP (C) - 30195/2024	SATYAPRIYA SAMANTA	C.O.	COURT NO. 6	Order Dtd. 2025-01-10	WRIT BRANCH-7	(Seat No-5)
211	106331/2024	20.12.2024	WP (C) - 24767/2024	ANIL KUMAR DAS	C.O.	COURT NO. 6	Order Dtd. 2024-12-11		(Seat No-5)
212	106333/2024	20.12.2024	WP (C) - 38537/2023	A.T.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12-02	WRIT BRANCH-1	(Seat No- 30)
213	106336/2024	20.12.2024	WP (C) - 31776/2024	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2025-02-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
214	106337/2024	20.12.2024	WP (C) - 29398/2024	B. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-19		(Seat No- 111)
215	106342/2024	20.12.2024	BLAPL- 9616/2024	K C BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-12-19		(Seat No- 111)
216	106343/2024	20.12.2024	MACA- 925/2016	R.K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-1)
217	106345/2024	20.12.2024	BLAPL- 8489/2024	A DAS	C.O.	COURT NO. 20	Order Dtd. 2024-12-19		(Seat No-1)
218	106346/2024	20.12.2024	BLAPL- 9026/2024	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-19		(Seat No-1)
219	106348/2024	20.12.2024	BLAPL- 9978/2024	PK ROUSTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-1)
220	106350/2024	20.12.2024	WP (C) - 16562/2024	J D MUDULI	C.O.	COURT NO. 23	Order Dtd. 2025-01-29	WRIT BRANCH-7	(Seat No- 18)
221	106352/2024	20.12.2024	WP (C) - 17075/2024	M K PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
222	106353/2024	20.12.2024	WP (C) - 17075/2024	P BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
223	106355/2024	20.12.2024	WP (C) - 41487/2023	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
224	106356/2024	20.12.2024	WP (C) - 41487/2023	S MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
225	106357/2024	20.12.2024	WP (C) - 29138/2024	A. K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2025-01-07		(Seat No- 121)
226	106360/2024	20.12.2024	BLAPL- 9616/2024	B DAS	C.O.	COURT NO.	Order Dtd. 2024-12-19		(Seat No-

						10			121)
227	106361/2024	20.12.2024	BLAPL-12210/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-19		(Seat No-121)
228	106362/2024	20.12.2024	BLAPL-9665/2024	SAMIR BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-19		(Seat No-121)
229	106363/2024	20.12.2024	ABLAPL-14400/2024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Seat No-121)
230	106364/2024	20.12.2024	BLAPL-9378/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 10	Order Dtd. 2024-11-29	BAIL-1	(Seat No-5)
231	106365/2024	20.12.2024	WP (C) - 31934/2024	A.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
232	106366/2024	20.12.2024	WP (C) - 31934/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
233	106367/2024	20.12.2024	WP (C) - 31683/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	WRIT BRANCH-7	(Seat No-44)
234	106368/2024	20.12.2024	WP (C) - 31932/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
235	106369/2024	20.12.2024	WP (C) - 30438/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-19	WRIT BRANCH-8	(Seat No-43)
236	106370/2024	20.12.2024	WP (C) - 25315/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-19		(Seat No-43)
237	106372/2024	20.12.2024	WP (C) - 29651/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-19		(Seat No-43)
238	106374/2024	20.12.2024	WP (C) - 29651/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-19		(Seat No-43)
239	106376/2024	20.12.2024	WP (C) - 29649/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-19		(Seat No-43)
240	106378/2024	20.12.2024	WP (C) - 29649/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-19		(Seat No-43)
241	106379/2024	20.12.2024	MATA-150/2022	P.C.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-19	FIRST APPEAL	(Seat No-1)
242	106380/2024	20.12.2024	MATA-20/2023	K.C.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-19	FIRST APPEAL	(Seat No-4)
243	106381/2024	20.12.2024	RSA-241/2009	B R SENAPATI	C.O.	COURT NO. 12	Order Dtd. 2025-02-03	SECOND APPEAL	(Seat No-2)

244	106382/2024	20.12.2024	MATA-20/2023	S.K.PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	FIRST APPEAL	(Seat No-4)
245	106383/2024	20.12.2024	MATA-286/2024	K.C.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-12-19		(Seat No-4)
246	106384/2024	20.12.2024	RSA-411/2018	B R SENAPATI	C.O.	COURT NO. 12	Order Dtd. 2019-03-27		(Seat No-4)
247	106385/2024	20.12.2024	ITA-32/2024	T.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-12-18		(Seat No-4)
248	106386/2024	20.12.2024	RSA-443/2018	B R SENAPATI	C.O.	COURT NO. 12	Order Dtd. 2025-03-03	SECOND APPEAL	(Seat No-4)
249	106387/2024	20.12.2024	WP (C) - 30735/2024	D.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-01-27		(Seat No-4)
250	106388/2024	20.12.2024	RSA-405/2023	P PANDA	C.O.	DR (J)	Order Dtd. 2025-01-06	SECOND APPEAL	(Seat No-7)
251	106389/2024	20.12.2024	RSA-226/2007	P K DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-10	SECOND APPEAL	(Seat No-6)
252	106390/2024	20.12.2024	WP (C) - 30528/2024	S.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	WRIT BRANCH-1	(Seat No-31)
253	106391/2024	20.12.2024	RSA-178/2024	R CH ROUT	C.O.	COURT NO. 12	Order Dtd. 2025-02-10	SECOND APPEAL	(Seat No-5)
254	106392/2024	20.12.2024	WP (C) - 25718/2024	T.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-12-19		(Seat No-5)
255	106393/2024	20.12.2024	RSA-161/2005	T K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-01-20		(Seat No-5)
256	106394/2024	20.12.2024	WP (C) - 17407/2024	D.SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
257	106395/2024	20.12.2024	WP (C) - 21309/2021	RC MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-12-18	WRIT BRANCH-7	(Seat No-18)
258	106396/2024	20.12.2024	WP (C) - 17412/2024	D.SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
259	106397/2024	20.12.2024	WP (C) - 39694/2021	RABI SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-12-13	WRIT BRANCH-8	(Seat No-40)
260	106398/2024	20.12.2024	WP (C) - 17419/2024	D.SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
261	106399/2024	20.12.2024	WP (C) - 39694/2021	B K MOHARANA	C.O.	COURT NO.	Order Dtd. 2024-12-13	WRIT BRANCH-8	(Seat No-

						12			40)
262	106400/2024	20.12.2024	WP (C) - 17433/2024	D.SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
263	106401/2024	20.12.2024	WP (C) - 30281/2024	J.R.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	WRIT BRANCH-8	(Seat No- 43)
264	106402/2024	20.12.2024	WP (C) - 39694/2021	G PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-12-13	WRIT BRANCH-8	(Seat No- 40)
265	106403/2024	20.12.2024	WP (C) - 31646/2024	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Seat No- 40)
266	106404/2024	20.12.2024	MACA- 108/2022	S.R. OJHA	C.O.	COURT NO. 1	Order Dtd. 2024-12-18	MISC. APPEAL SEC.	(Seat No-1)
267	106405/2024	20.12.2024	MACA- 108/2022	N K SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-12-18	MISC. APPEAL SEC.	(Seat No-1)
268	106406/2024	20.12.2024	WP (C) - 561/2016	R R DAS	C.O.	COURT NO. 16	Order Dtd. 2025-01-20	WRIT BRANCH-6	(Seat No- 36)
269	106407/2024	20.12.2024	WP (C) - 25897/2024	R. K. MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-12-19		(Seat No- 36)
270	106408/2024	20.12.2024	LAA- 24/2004	DILLIP SAMAL	C.O.	COURT NO. 16	Order Dtd. 2015-03-14		(Seat No- 36)
271	106409/2024	20.12.2024	LAA- 24/2004	A. SUNDARAY	C.O.	COURT NO. 16	Order Dtd. 2015-03-14		(Seat No- 36)
272	106410/2024	20.12.2024	CRLREV- 575/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12-12		(Seat No- 36)
273	106411/2024	20.12.2024	MACA- 1039/2023	S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Seat No-6)
274	106412/2024	20.12.2024	MACA- 1037/2023	S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Seat No-6)
275	106413/2024	20.12.2024	WP (C) - 30416/2024	B K PATI	C.O.	COURT NO. 25	Order Dtd. 2025-01-13	WRIT BRANCH-1	(Seat No- 31)
276	106414/2024	20.12.2024	WP (C) - 23984/2017	A K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-18	WRIT BRANCH-8	(Seat No- 42)
277	106415/2024	20.12.2024	WP (C) - 31615/2024	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-19		(Seat No- 42)
278	106416/2024	20.12.2024	BLAPL- 12168/2023	S. BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-10	BAIL-1	(Seat No-3)

279	106417/2024	20.12.2024	ABLAPL-14484/2024	GIRIDHARI SINGH	C.O.	COURT NO. 25	Order Dtd. 2024-12-19		(Seat No-3)
280	106418/2024	20.12.2024	CRLMC-2378/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	CRIMINAL MISC	(Seat No-2)
281	106419/2024	20.12.2024	CRLMC-3536/2023	B K PATI	C.O.	COURT NO. 15	Order Dtd. 2024-09-18	CRIMINAL MISC	(Seat No-2)
282	106420/2024	20.12.2024	CRLMC-631/2023	M B SMRUTIRANJAN	C.O.	COURT NO. 15	Order Dtd. 2024-12-18	CRIMINAL MISC	(Seat No-1)
283	106421/2024	20.12.2024	WP (C) - 16375/2014	H JENA	C.O.	COURT NO. 15	Order Dtd. 2024-12-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
284	106422/2024	20.12.2024	CRLA-251/2024	K K NATH	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
285	106423/2024	20.12.2024	MATA-176/2023	R SAHU	C.O.	COURT NO. 22	Order Dtd. 2025-01-17	FIRST APPEAL	(Seat No-4)
286	106424/2024	20.12.2024	CRLA-171/2015	S PANDA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
287	106425/2024	20.12.2024	ABLAPL-1539/2023	J R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-02-17	BAIL-2	(Seat No-8)
288	106426/2024	20.12.2024	ABLAPL-15422/2023	B M MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	BAIL-2	(Seat No-8)
289	106427/2024	20.12.2024	WP (C) - 39224/2021	A DAS	C.O.	COURT NO. 2	Order Dtd. 2024-12-18	WRIT BRANCH-4	(Seat No-37)
290	106428/2024	20.12.2024	WP (C) - 41570/2023	R R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
291	106429/2024	20.12.2024	WP (C) - 41570/2023	P K DAS	C.O.	COURT NO. 2	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
292	106430/2024	20.12.2024	CONTC-989/2024	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-12-13		(Seat No-122)
293	106431/2024	20.12.2024	WP (C) - 31776/2024	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2025-02-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
294	106432/2024	20.12.2024	TRP (C) - 298/2024	S. CHOUDHURY	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-111)
295	106433/2024	20.12.2024	TRP (C) - 403/2024	A. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-01-27		(Seat No-111)
296	106434/2024	20.12.2024	RSA-	B. BEHERA	C.O.	COURT	Order Dtd.		(Seat

			464/2024			NO. 12	2025-03-10		No- 111)
297	106435/2024	20.12.2024	RSA- 493/2024	P. K. DAS	C.O.	COURT NO. 12	Order Dtd. 2025-03-03		(Seat No- 111)
298	106437/2024	20.12.2024	WP (C) - 29191/2024	B. K. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-19		(Seat No- 111)
299	106438/2024	20.12.2024	TRPCRL- 84/2024	S. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-17		(Seat No- 111)
300	106439/2024	20.12.2024	WP (C) - 2030/2022	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	WRIT BRANCH-1	(Seat No- 31)
301	106440/2024	20.12.2024	WP (C) - 6004/2012	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-01-20	WRIT BRANCH-1	(Seat No- 31)
302	106441/2024	20.12.2024	BLAPL- 11549/2024	M.K.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-02-20	BAIL-1	(Seat No-2)
303	106442/2024	20.12.2024	MACA- 136/2008	P K PANI	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Seat No-4)
304	106444/2024	20.12.2024	ABLAPL- 14455/2024	B.SINGH	C.O.	COURT NO. 12	Order Dtd. 2024-12-18		(Seat No-4)
305	106445/2024	20.12.2024	WP (C) - 29904/2024	B.SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Seat No-4)
306	106446/2024	20.12.2024	ABLAPL- 14352/2024	B.SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-12-17		(Seat No-4)
307	106448/2024	20.12.2024	WP (C) - 31909/2024	P.K.DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-10		(Seat No-4)
308	106449/2024	20.12.2024	ABLAPL- 14490/2024	L.C..BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-12-19		(Seat No-4)
309	106450/2024	20.12.2024	BLAPL- 5907/2024	K.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-10-07		(Seat No-4)
310	106452/2024	20.12.2024	BLAPL- 9979/2024	J.P.KAR	C.O.	COURT NO. 15	Order Dtd. 2024-12-19		(Seat No-4)
311	106453/2024	20.12.2024	WP (C) - 19355/2022	P R SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-12-19	WRIT BRANCH-1	(Seat No- 31)
312	106454/2024	20.12.2024	BLAPL- 11374/2024	P.C.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-19	BAIL-2	(Seat No- 16)
313	106455/2024	20.12.2024	WP (C) - 19355/2022	D HAZAR	C.O.	COURT NO. 15	Order Dtd. 2024-12-19	WRIT BRANCH-1	(Seat No- 31)
314	106456/2024	20.12.2024	BLAPL- 10485/2024	J.PRADHAN	C.O.	COURT NO.	Order Dtd. 2024-12-19		(Seat No-

						15			31)
315	106457/2024	20.12.2024	BLAPL-9334/2024	S.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-12-19	BAIL-1	(Seat No-2)
316	106458/2024	20.12.2024	WP (C) - 31956/2024	D.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-12-19		(Seat No-2)
317	106459/2024	20.12.2024	WP (C) - 29848/2024	P.K.LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-12-19	WRIT BRANCH-7	(Seat No-5)
318	106460/2024	20.12.2024	BLAPL-11606/2024	H.K.BHOL	C.O.	COURT NO. 15	Order Dtd. 2024-12-19	BAIL-1	(Seat No-15)
319	106461/2024	20.12.2024	SAO-6/2022	B DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-30	SECOND APPEAL	(Seat No-5)
320	106462/2024	20.12.2024	WP (C) - 30067/2024	P.K.JENA	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	WRIT BRANCH-6	(Seat No-26)
321	106463/2024	20.12.2024	BLAPL-8810/2024	J.R.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12-19		(Seat No-26)
322	106464/2024	20.12.2024	WP (C) - 5765/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2025-01-27	WRIT BRANCH-4	(Seat No-17)
323	106465/2024	20.12.2024	WP (C) - 31443/2024	H.K.MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-12-19		(Seat No-17)
324	106466/2024	20.12.2024	BLAPL-9623/2024	J.R.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-01-16	BAIL-2	(Seat No-10)
325	106467/2024	20.12.2024	WP (C) - 6616/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2025-01-27	WRIT BRANCH-8	(Seat No-40)
326	106468/2024	20.12.2024	WP (C) - 31462/2024	H.K.MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-12-19		(Seat No-40)
327	106469/2024	20.12.2024	BLAPL-8532/2024	D.K.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-01-24	BAIL-2	(Seat No-12)
328	106470/2024	20.12.2024	WP (C) - 31499/2024	C.RANA	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
329	106471/2024	20.12.2024	WP (C) - 31599/2024	L.DASH	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	WRIT BRANCH-5	(Seat No-22)
330	106472/2024	20.12.2024	BLAPL-8739/2024	S.DASH	C.O.	COURT NO. 12	Order Dtd. 2024-12-19		(Seat No-22)
331	106473/2024	20.12.2024	WP (C) - 31740/2024	B.K.PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	WRIT BRANCH-3	(Seat No-12)

332	106474/2024	20.12.2024	WP (C) - 31511/2024	D. K. SETHI	C.O.	COURT NO. 1	Order Dtd. 2025-01-30		(Seat No- 12)
333	106475/2024	20.12.2024	ABLAPL- 13271/2024	S.SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-12-23		(Seat No- 12)
334	106476/2024	20.12.2024	WP (C) - 31770/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2024-12-19		(Seat No- 12)
335	106477/2024	20.12.2024	BLAPL- 8971/2024	B.B.ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-12-19		(Seat No- 12)
336	106478/2024	20.12.2024	WP (C) - 31801/2024	H.K.MOHANTA	C.O.	COURT NO. 12	Order Dtd. 2024-12-19		(Seat No- 12)
337	106479/2024	20.12.2024	WP (C) - 31938/2024	C.RANA	C.O.	COURT NO. 12	Order Dtd. 2024-12-19		(Seat No- 12)
338	106480/2024	20.12.2024	WP (C) - 20126/2024	D.R.MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Seat No- 12)
339	106481/2024	20.12.2024	WP (C) - 31943/2024	C.RANA	C.O.	COURT NO. 10	Order Dtd. 2024-12-19		(Seat No- 12)
340	106482/2024	20.12.2024	WP (C) - 31517/2024	D K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
341	106483/2024	20.12.2024	BLAPL- 8680/2024	R.SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-12-19		(Seat No- 109)
342	106484/2024	20.12.2024	WP (C) - 31228/2024	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-12-18	WRIT BRANCH-4	(Seat No- 19)
343	106485/2024	20.12.2024	WP (C) - 31496/2024	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-30		(Seat No- 19)
344	106486/2024	20.12.2024	BLAPL- 11532/2024	A. PAUAL	C.O.	COURT NO. 1	Order Dtd. 2024-12-19		(Seat No- 19)
345	106487/2024	20.12.2024	WP (C) - 31433/2024	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
346	106488/2024	20.12.2024	ABLAPL- 14408/2024	D.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-18		(Seat No- 108)
347	106489/2024	20.12.2024	WP (C) - 30954/2024	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-12-19		(Seat No- 108)
348	106490/2024	20.12.2024	ABLAPL- 14403/2024	P.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-18	BAIL-2	(Seat No-9)
349	106491/2024	20.12.2024	WP (C) - 22476/2024	P K MISHRA	C.O.	COURT NO.	Order Dtd. 2025-01-21		(Seat No-9)

						20			
350	106492/2024	20.12.2024	ABLAPL-14413/2024	J.K.MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-18	BAIL-2	(Seat No-7)
351	106493/2024	20.12.2024	ABLAPL-14397/2024	B.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-12-18		(Seat No-7)
352	106495/2024	20.12.2024	WP (C) - 32020/2024	J DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-12-19		(Seat No-7)
353	106496/2024	20.12.2024	WP (C) - 31649/2024	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-12-23	WRIT BRANCH-7	(Seat No-44)
354	106497/2024	20.12.2024	WP (C) - 31854/2024	KSHITISH	C.O.	COURT NO. 6	Order Dtd. 2024-12-19		(Seat No-44)
355	106498/2024	20.12.2024	WP (C) - 31744/2024	R. K. MUDULI	C.O.	COURT NO. 10	Order Dtd. 2025-01-30	WRIT BRANCH-7	(Seat No-5)
356	106499/2024	20.12.2024	WP (C) - 31672/2024	R. K. MUDULI	C.O.	COURT NO. 10	Order Dtd. 2024-12-19		(Seat No-5)
357	106500/2024	20.12.2024	WP (C) - 26259/2024	R. K. MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-12-17		(Seat No-5)
358	106501/2024	20.12.2024	WP (C) - 31919/2024	S. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-19		(Seat No-5)
359	106502/2024	20.12.2024	WP (C) - 31924/2024	A. K. JATI	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	WRIT BRANCH-8	(Seat No-39)
360	106503/2024	20.12.2024	WP (C) - 31998/2024	B. P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2025-02-07	WRIT BRANCH-6	(Seat No-25)
361	106504/2024	20.12.2024	WP (C) - 31682/2024	R. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-09		(Seat No-25)
362	106505/2024	20.12.2024	WP (C) - 26256/2024	R. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-12-17		(Seat No-25)
363	106506/2024	20.12.2024	BLAPL-12346/2024	P K PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2024-12-19	BAIL-2	(Seat No-17)
364	106507/2024	20.12.2024	ABLAPL-14409/2024	P. K. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	BAIL-2	(Seat No-12)
365	106508/2024	20.12.2024	ABLAPL-12852/2024	D. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-25		(Seat No-12)
366	106509/2024	20.12.2024	BLAPL-11848/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	BAIL-1	(Seat No-13)
367	106510/2024	20.12.2024	ABLAPL-	S. K. SWAIN	C.O.	COURT	Order Dtd.		(Seat

			14511/2024			NO. 2 OLD	2024-12-19		No-13)
368	106511/2024	20.12.2024	WP (C) - 31530/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	WRIT BRANCH-7	(Seat No-5)
369	106512/2024	20.12.2024	ABLAPL- 14555/2024	SARBESWAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	BAIL-2	(Seat No-9)
370	106513/2024	20.12.2024	BLAPL- 12493/2024	A.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	BAIL-1	(Seat No-1)
371	106514/2024	20.12.2024	BLAPL- 11501/2024	B.P.TUNGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-1	(Seat No-5)
372	106515/2024	20.12.2024	BLAPL- 11583/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-2	(Seat No-18)
373	106516/2024	20.12.2024	BLAPL- 11481/2024	G.JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-1	(Seat No-2)
374	106517/2024	20.12.2024	BLAPL- 9910/2024	S.C.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-2)
375	106518/2024	20.12.2024	BLAPL- 9905/2024	S.C.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-2)
376	106519/2024	20.12.2024	BLAPL- 12094/2024	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18	BAIL-2	(Seat No-8)
377	106520/2024	20.12.2024	BLAPL- 11898/2024	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	BAIL-2	(Seat No-11)
378	106521/2024	20.12.2024	BLAPL- 12381/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19		(Seat No-11)
379	106522/2024	20.12.2024	BLAPL- 11725/2024	K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19		(Seat No-11)
380	106523/2024	20.12.2024	BLAPL- 11745/2024	G.JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	BAIL-1	(Seat No-4)
381	106524/2024	20.12.2024	CRLMC- 4788/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Seat No-4)
382	106525/2024	20.12.2024	BLAPL- 12283/2024	G.JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19		(Seat No-4)
383	106526/2024	20.12.2024	ABLAPL- 14361/2024	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-4)
384	106527/2024	20.12.2024	ABLAPL- 14487/2024	K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	BAIL-2	(Seat No-10)

385	106528/2024	20.12.2024	ABLAPL-14491/2024	K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19		(Seat No-10)
386	106529/2024	20.12.2024	ABLAPL-14482/2024	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-10)
387	106530/2024	20.12.2024	ABLAPL-14494/2024	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-10)
388	106531/2024	20.12.2024	ABLAPL-11430/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-2	(Seat No-16)
389	106532/2024	20.12.2024	BLAPL-9208/2022	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-30	BAIL-2	(Seat No-10)
390	106533/2024	20.12.2024	WP (C) - 22749/2024	BISWAJIT SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-12-24		(Seat No-10)
391	106534/2024	20.12.2024	WP (C) - 32256/2024	S SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-12-20	WRIT BRANCH-4	(Seat No-37)
392	106535/2024	20.12.2024	CRLA-1154/2024	RAJENDRA NARAYAN ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-01-09		(Seat No-37)
393	106536/2024	20.12.2024	ABLAPL-14507/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19		(Seat No-37)
394	106002/2024	20.12.2024	LAA-65/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-13	FIRST APPEAL	(Seat No-7)
395	106006/2024	20.12.2024	TRP (C) - 236/2024	JNANINDRA PANI	GENERAL		Order Dtd. 2024-12-06	M.J.C.	(Seat No-6)
396	106011/2024	20.12.2024	LAA-68/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-13	FIRST APPEAL	(Seat No-7)
397	106012/2024	20.12.2024	LAA-72/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-13	FIRST APPEAL	(Seat No-7)
398	106013/2024	20.12.2024	LAA-121/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-16	FIRST APPEAL	(Seat No-8)
399	106014/2024	20.12.2024	LAA-7/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-16	FIRST APPEAL	(Seat No-3)
400	106016/2024	20.12.2024	WP (C) - 31570/2024	MANAS PATI	GENERAL		Order Dtd. 2024-12-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
401	106017/2024	20.12.2024	WP (C) - 31889/2024	MANAS PATI	GENERAL		Order Dtd. 2024-12-19		(Seat No-103)
402	106018/2024	20.12.2024	CRLA-623/2024	KABITA PATRA	GENERAL		Order Dtd. 2024-12-19	CRIMINAL APPEAL	(Seat No-11)
403	106020/2024	20.12.2024	WP (C) - 10851/2014	SANKET PANDA	GENERAL		Order Dtd. 2014-07-28		(Seat No-11)
404	106032/2024	20.12.2024	CRLMC-	SARBESWAR	GENERAL		Order Dtd.		(Seat

			3561/2024	SAHOO			2024-10-03		No-11)
405	106039/2024	20.12.2024	WP (C) - 29007/2022	RAJAT KUMAR RATH	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
406	106042/2024	20.12.2024	CRLMC-4683/2024	SAROJ KUMAR MISHRA	GENERAL		Order Dtd. 2024-12-19		(Seat No-110)
407	106051/2024	20.12.2024	WP (C) - 31777/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-12-18		(Seat No-110)
408	106054/2024	20.12.2024	WP (C) - 8560/2012	PRASANTA KUMAR PATRI	GENERAL		Entire Order	WRIT BRANCH-8	(Seat No-43)
409	106097/2024	20.12.2024	WP (C) - 8559/2012	PRASANTA KUMAR PATRI	GENERAL		Entire Order	WRIT BRANCH-8	(Seat No-43)
410	106102/2024	20.12.2024	BLAPL-5324/2023	SARBESWAR SAHOO	GENERAL		Order Dtd. 2023-07-13	BAIL-1	(Seat No-3)
411	106111/2024	20.12.2024	WP (C) - 8560/2024	PRASANTA KUMAR PATRI	GENERAL		Entire Order	WRIT BRANCH-5	(Seat No-47)
412	106115/2024	20.12.2024	WA-428/2024	MANAS PATI	GENERAL		Order Dtd. 2024-09-11	WRIT APPEAL	(Seat No-3)
413	106118/2024	20.12.2024	WA-427/2024	MANAS PATI	GENERAL		Order Dtd. 2024-09-11	WRIT APPEAL	(Seat No-3)
414	106126/2024	20.12.2024	BLAPL-5324/2023	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-11-19	BAIL-1	(Seat No-3)
415	106134/2024	20.12.2024	WP (C) - 28904/2024	MURALIDHAR BISWAL	GENERAL		Petition With Annexures		(Seat No-3)
416	106151/2024	20.12.2024	ABLAPL-9091/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-08-30		(Seat No-3)
417	106244/2024	20.12.2024	LAA-74/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-13	FIRST APPEAL	(Seat No-7)
418	106246/2024	20.12.2024	LAA-75/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-13	FIRST APPEAL	(Seat No-7)
419	106257/2024	20.12.2024	WP (C) - 32077/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-12-20	WRIT BRANCH-8	(Seat No-39)
420	106258/2024	20.12.2024	ABLAPL-12493/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-19		(Seat No-39)
421	106259/2024	20.12.2024	CRLMC-4570/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-19		(Seat No-39)
422	106266/2024	20.12.2024	WP (C) - 29635/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No-39)
423	106271/2024	20.12.2024	WP (C) - 29604/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No-39)

424	106277/2024	20.12.2024	WP (C) - 29609/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 39)
425	106283/2024	20.12.2024	WP (C) - 29613/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09	WRIT BRANCH-8	(Seat No- 40)
426	106286/2024	20.12.2024	WP (C) - 29616/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
427	106291/2024	20.12.2024	WP (C) - 29623/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
428	106296/2024	20.12.2024	WP (C) - 29626/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
429	106304/2024	20.12.2024	WP (C) - 29628/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
430	106308/2024	20.12.2024	WP (C) - 29630/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
431	106309/2024	20.12.2024	WP (C) - 29637/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
432	106313/2024	20.12.2024	WP (C) - 29640/2024	DEBENDRA BEHERA	GENERAL		Petition		(Seat No- 40)
433	106317/2024	20.12.2024	WP (C) - 29641/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
434	106322/2024	20.12.2024	WP (C) - 29643/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
435	106325/2024	20.12.2024	WP (C) - 29646/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
436	106332/2024	20.12.2024	WP (C) - 29652/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
437	106334/2024	20.12.2024	WP (C) - 29657/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
438	106335/2024	20.12.2024	WP (C) - 29660/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
439	106338/2024	20.12.2024	WP (C) - 29664/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
440	106339/2024	20.12.2024	WP (C) - 29668/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-09		(Seat No- 40)
441	106340/2024	20.12.2024	RVWPET- 305/2024	SUMANT SAHU	GENERAL		Order Dtd. 2024-12-19		(Seat No- 40)

442	106341/2024	20.12.2024	WP (C) - 18652/2016	MANOJ RANJAN KHUNTIA	GENERAL		Judgement Dtd. 2024- 12-17	WRIT BRANCH-8	(Seat No- 42)
443	106344/2024	20.12.2024	MACA- 979/2016	BINAYAK PRASAD MOHANTY	GENERAL		Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Seat No-1)
444	106347/2024	20.12.2024	MACA- 929/2018	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Seat No-1)
445	106349/2024	20.12.2024	RVWPET- 288/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-13		(Seat No-1)
446	106351/2024	20.12.2024	WP (C) - 14522/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-28	WRIT BRANCH-1	(Seat No-1)
447	106354/2024	20.12.2024	MACA- 928/2018	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Seat No-1)
448	106358/2024	20.12.2024	LAA- 88/2010	M.K. RANA	GENERAL		Order Dtd. 2024-12-17	FIRST APPEAL	(Seat No-7)
449	106359/2024	20.12.2024	WP (C) - 15241/2016	ANTRIKSH JHA	GENERAL		Order Dtd. 2024-12-17	WRIT BRANCH-4	(Seat No- 38)
450	106371/2024	20.12.2024	WP (C) - 29520/2024	DEBENDRA BEHERA	GENERAL		Petition		(Seat No- 38)
451	106373/2024	20.12.2024	WP (C) - 13084/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-18	WRIT BRANCH-8	(Seat No- 43)
452	106375/2024	20.12.2024	WP (C) - 28768/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-18		(Seat No- 43)
453	106377/2024	20.12.2024	ABLAPL- 14471/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2024-12-19		(Seat No- 43)
454	106447/2024	20.12.2024	ABLAPL- 14629/2024	NABA KISHORE GURU	GENERAL		Order Dtd. 2024-12-20		(Seat No- 43)
455	106451/2024	20.12.2024	ABLAPL- 14631/2024	NABA KISHORE GURU	GENERAL		Order Dtd. 2024-12-20		(Seat No- 43)
456	106494/2024	20.12.2024	CRLMC- 4643/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-12-19		(Seat No- 43)
457	106021/2024	20.12.2024	WP (C) - 36285/2021	S K MOHANTY	GENERAL			WRIT BRANCH-6	(Seat No- 24)
458	106022/2024	20.12.2024	WP (C) - 20176/2009	R K MAHABHOI	GENERAL				(Seat No- 24)
459	106023/2024	20.12.2024	CMP- 1034/2017	K NAYAK	GENERAL				(Seat No- 24)
460	106024/2024	20.12.2024	RSA- 121/2002	U P BAG	GENERAL			SECOND APPEAL	(Seat No-7)

461	106025/2024	20.12.2024	RSA-122/2002	U P BAG	GENERAL			SECOND APPEAL	(Seat No-7)
462	106031/2024	20.12.2024	WP (C) - 31442/2024	M R BARIK	GENERAL				(Seat No-7)
463	106036/2024	20.12.2024	CRLMC-1653/2023	H SUNDARA	GENERAL			CRIMINAL MISC	(Seat No-4)
464	106037/2024	20.12.2024	ABLAPL-7049/2017	T KHAN	GENERAL				(Seat No-4)
465	106040/2024	20.12.2024	WP (C) - 31659/2024	J P KAR	GENERAL			WRIT BRANCH-4	(Seat No-38)
466	106053/2024	20.12.2024	WP (C) - 8976/2017	A DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
467	106058/2024	20.12.2024	WP (C) - 18774/2021	K C PANDA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-101)
468	106060/2024	20.12.2024	ABLAPL-14427/2024	M K PANI	GENERAL			BAIL-2	(Seat No-9)
469	106063/2024	20.12.2024	BLAPL-11042/2024	S K BHAGABAT	GENERAL			BAIL-2	(Seat No-7)
470	106066/2024	20.12.2024	BLAPL-10135/2024	M K PANI	GENERAL			BAIL-2	(Seat No-17)
471	106068/2024	20.12.2024	BLAPL-10135/2024	M K PANI	GENERAL			BAIL-2	(Seat No-17)
472	106073/2024	20.12.2024	WP (C) - 9435/2004	B B ROUT	GENERAL				(Seat No-17)
473	106076/2024	20.12.2024	WP (C) - 31074/2023	B BEHERA	GENERAL			WRIT BRANCH-6	(Seat No-35)
474	106080/2024	20.12.2024	OJC-2435/1990	P K JENA	GENERAL				(Seat No-35)
475	106083/2024	20.12.2024	OJC-2460/1990	P K JENA	GENERAL				(Seat No-35)
476	106086/2024	20.12.2024	FAO-345/2004	S K BEHERA	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
477	106089/2024	20.12.2024	WP (C) - 17558/2014	R K DEHURY	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
478	106092/2024	20.12.2024	WP (C) - 29772/2024	N ROUT	GENERAL			WRIT BRANCH-3	(Seat No-11)
479	106094/2024	20.12.2024	RFA-171/2005	N SAHOO	GENERAL			FIRST APPEAL	(Seat No-6)

480	106096/2024	20.12.2024	OJC-16616/2001	G K BEHERA	GENERAL				(Seat No-6)
481	106100/2024	20.12.2024	WP (C) - 11428/2020	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No-15)
482	106104/2024	20.12.2024	WP (C) - 11429/2020	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No-15)
483	106107/2024	20.12.2024	WP (C) - 11430/2020	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No-15)
484	106114/2024	20.12.2024	WP (C) - 6623/2007	B R SENAPATI	GENERAL			WRIT BRANCH-1	(Seat No-1)
485	106116/2024	20.12.2024	WP (C) - 25718/2024	P K SWAIN	GENERAL				(Seat No-1)
486	106117/2024	20.12.2024	WP (C) - 25315/2024	P K SWAIN	GENERAL				(Seat No-1)
487	106119/2024	20.12.2024	WP (C) - 23699/2024	P K SWAIN	GENERAL				(Seat No-1)
488	106121/2024	20.12.2024	CRLMC-922/2024	S K SARANGI	GENERAL			CRIMINAL MISC	(Seat No-4)
489	106125/2024	20.12.2024	WP (C) - 36285/2021	S K MOHANTY	GENERAL			WRIT BRANCH-6	(Seat No-24)
490	106128/2024	20.12.2024	WP (C) - 35008/2022	P K PAL	GENERAL			WRIT BRANCH-6	(Seat No-26)
491	106129/2024	20.12.2024	WP (C) - 24278/2024	S BHUYAN	GENERAL				(Seat No-26)
492	106130/2024	20.12.2024	OJC-14887/2001	S PATTANAIAK	GENERAL				(Seat No-26)
493	106131/2024	20.12.2024	WPC (OAC) - 195/2018	M K PANDA	GENERAL			OA Branch	(Seat No-1)
494	106132/2024	20.12.2024	WPC (OAC) - 2878/2014	R K BARIK	GENERAL			OA Branch	(Seat No-1)
495	106133/2024	20.12.2024	WP (C) - 14969/2024	A DAS	GENERAL			WRIT BRANCH-5	(Seat No-20)
496	106135/2024	20.12.2024	MACA-282/2019	T SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-6)
497	106136/2024	20.12.2024	WP (C) - 6100/2023	T SWAIN	GENERAL			WRIT BRANCH-2	(Seat No-34)
498	106137/2024	20.12.2024	CRLREV-806/2005	A MOHANTY	GENERAL				(Seat No-34)
499	106138/2024	20.12.2024	RSA-470/2016	P K SWAIN	GENERAL			SECOND APPEAL	(Seat No-5)
500	106139/2024	20.12.2024	OJC-3829/1988	R K MANGARAJ	GENERAL				(Seat No-5)

501	106140/2024	20.12.2024	CRLMP-951/2023	D MALLICK	GENERAL			WRIT BRANCH-6	(Seat No-16)
502	106141/2024	20.12.2024	RSA-117/2016	L K NAYAK	GENERAL			SECOND APPEAL	(Seat No-5)
503	106142/2024	20.12.2024	TRP (C) - 64/2019	L K NAYAK	GENERAL			M. J. C.	(Seat No-6)
504	106144/2024	20.12.2024	WP (C) - 13001/2014	P K MOHANTY	GENERAL				(Seat No-6)
505	106146/2024	20.12.2024	CRLA-268/2011	G C SWAIN	GENERAL				(Seat No-6)
506	106147/2024	20.12.2024	TRP (C) - 152/2019	L K NAYAK	GENERAL			M. J. C.	(Seat No-6)
507	106149/2024	20.12.2024	WPC (OAC) - 2079/2018	D P DAS	GENERAL			OA Branch	(Seat No-1)
508	106150/2024	20.12.2024	WP (C) - 1316/2024	D K PANDA	GENERAL		Appealmemo	WRIT BRANCH-4	(Seat No-19)
509	106152/2024	20.12.2024	WP (C) - 1481/2024	D K PANDA	GENERAL		Appealmemo	WRIT BRANCH-5	(Seat No-22)
510	106153/2024	20.12.2024	WP (C) - 1433/2024	D K PANDA	GENERAL		Appealmemo	WRIT BRANCH-5	(Seat No-22)
511	106154/2024	20.12.2024	WP (C) - 1311/2024	D K PANDA	GENERAL		Appealmemo	WRIT BRANCH-4	(Seat No-19)
512	106155/2024	20.12.2024	WP (C) - 1401/2024	D K PANDA	GENERAL		Appealmemo	WRIT BRANCH-5	(Seat No-22)
513	106156/2024	20.12.2024	WP (C) - 1432/2024	D K PANDA	GENERAL		Appealmemo		(Seat No-22)
514	106157/2024	20.12.2024	WP (C) - 1478/2024	D K PANDA	GENERAL		Appealmemo	WRIT BRANCH-5	(Seat No-22)
515	106158/2024	20.12.2024	WP (C) - 1518/2024	D K PANDA	GENERAL		Appealmemo	WRIT BRANCH-6	(Seat No-26)
516	106159/2024	20.12.2024	WP (C) - 1356/2024	D K PANDA	GENERAL		Appealmemo	WRIT BRANCH-4	(Seat No-19)
517	106160/2024	20.12.2024	WP (C) - 1450/2024	D K PANDA	GENERAL		Appealmemo	WRIT BRANCH-5	(Seat No-22)
518	106164/2024	20.12.2024	WP (C) - 1724/2024	D K PANDA	GENERAL		Appealmemo	WRIT BRANCH-8	(Seat No-39)
519	106166/2024	20.12.2024	WP (C) - 1430/2024	D K PANDA	GENERAL		Appealmemo	WRIT BRANCH-5	(Seat No-22)
520	106167/2024	20.12.2024	ABLAPL-14338/2024	P K BARIK	GENERAL		Order Dtd. 2024-12-17		(Seat No-

									22)
521	106168/2024	20.12.2024	OJC- 1868/1993	P K MISHRA	GENERAL		Appealmemo		(Seat No- 22)
522	106171/2024	20.12.2024	WP (C) - 31303/2024	S DAS	GENERAL		Appealmemo		(Seat No- 22)
523	106173/2024	20.12.2024	OJC- 957/1983	B B ROUT	GENERAL				(Seat No- 22)
524	106175/2024	20.12.2024	WP (C) - 10501/2010	C MALLICK	GENERAL				(Seat No- 22)
525	106176/2024	20.12.2024	CRLMC- 4016/2024	A K BEHERA	GENERAL				(Seat No- 22)
526	106203/2024	20.12.2024	ABLAPL- 11933/2023	J P KAR	GENERAL		Appealmemo	BAIL-1	(Seat No-3)
527	106208/2024	20.12.2024	WP (C) - 12837/2024	R K BASIK	GENERAL		Appealmemo	WRIT BRANCH-5	(Seat No- 20)
528	106209/2024	20.12.2024	BLAPL- 12769/2022	A PATI	GENERAL		Appealmemo	BAIL-1	(Seat No-8)
529	106212/2024	20.12.2024	WP (C) - 22255/2015	H K BAR	GENERAL		Appealmemo	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
530	106215/2024	20.12.2024	CRLMC- 944/2013	K SAHOO	GENERAL		Appealmemo	CRIMINAL MISC	(Seat No-4)
531	106218/2024	20.12.2024	RVWPET- 458/2023	R K BASIK	GENERAL		Appealmemo	CIVIL REVISION	(Seat No-1)
532	106220/2024	20.12.2024	WP (C) - 20379/2010	R K BASIK	GENERAL		Appealmemo		(Seat No-1)
533	106221/2024	20.12.2024	WP (C) - 16302/2022	M NAYAK	GENERAL		Appealmemo	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
534	106436/2024	20.12.2024	CMP- 892/2024	C. KASTURI	GENERAL		Entire Order		(Seat No- 123)
535	106443/2024	20.12.2024	BLAPL- 8877/2024	JADUNATH PRADHAN	GENERAL		Order Dtd. 2024-12-19		(Seat No- 123)

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